

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 210 OF 2018

Dated: 16th November, 2018

In the matter of:

Raj West Power Limited

Vs.

**Rajasthan Electricity Regulatory Commission
& Ors.**

...Appellant(s)

...Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, list the matter for hearing on **05.12.2018.**

COURT MASTER